



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 29.07.2024

NOTICE

Please take notice that the following matter listed in the Court – IV on 29.07.2024 is as follows. The next date of hearing is indicated below: -

S. No.	Case No.	Name of the parties	Last date of Hearing	Next date of Hearing
1.	Comp. App. (AT) (Ins) No. 339 of 2022 & I.A. 885, 886 of 2022 & 2208 of 2023 (PH)	Anand Singh Vs. Harshad Shamkant Deshpande, Resolution Professional for Transport Solutions Pvt. Ltd. &Ors.	29.07.2024	07.08.2024

By order of Hon'ble Chairperson
-Sd/-
Registrar